

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 241 of 2021**

**IN THE MATTER OF:**

**Mr. Sidney Ralph Vaz**

**...Appellant.**

**Versus**

**R K Constro Projects Pvt. Ltd.  
(Through Liquidator, Neerja Kartik) & Anr.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Zeba Khair, Mr. Shivambika Sinha, Advocates.**

**For Respondent: Mr. Sandeep Bajaj, Ms. Aakanksha Nehra,  
Mr. Aditi Gupta, Advocates for R-2, RP.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 242 of 2021**

**IN THE MATTER OF:**

**Deepak Santram Pathe & Ors.**

**...Appellants.**

**Versus**

**R K Constro Projects Pvt. Ltd.  
(Through Liquidator, Neerja Kartik) & Ors.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Zeba Khair, Mr. Shivambika Sinha, Advocates.**

**For Respondent: Mr. Sandeep Bajaj, Ms. Aakanksha Nehra,  
Mr. Aditi Gupta, Advocates for R-2, RP.**

**ORDER  
(Virtual Mode)**

**31.03.2021** Heard Learned Counsel for the Appellant.

2. In Company Appeal (AT) (Ins.) No. 241 of 2021, issue Notice to the Respondents by Speed-Post. Requisites along with process fee, if not filed be filed by tomorrow. If the Appellant provides the e-mail address of the Respondents, let notice also be issued through e-mail.

3. Learned Counsel for the Appellants states that Company Appeal (AT) (Ins.) No. 242 of 2021 relates to the Order of Liquidation. The Appeal No. 241 of 2021 relates to one of the Applicant who is home-buyer who challenged the liquidation.
4. Registry to take steps to tag both Appeals.
5. Issue notice in Company Appeal (AT) (Ins.) No. 242 of 2021 also.
6. Mr. Sandeep Bajaj, Advocate appears on behalf of Resolution Professional who is arrayed as Respondent No. 2 in both the Appeals. Formal service of notice on Respondent No. 2 is dispensed with. The service may be completed on Respondent No. 1/Liquidator.
7. The Learned Counsel for the Appellant in both the Appeals makes request for stay to the Impugned Order. We do not find it appropriate to issue any such stay order.
8. List both the Appeals on **28<sup>th</sup> April, 2021**.

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

Basant B./md.